

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 23.12.2021 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No.59/2021 & I A 690/2021 & 691/2021	Rajeev Satpal Lakhanpal & Anr Vs Taashee Linux Services Private Ltd. & 3 Ors.	M. Sameer Hussain Sachin Shanmukham Pujari	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT)(CH)(Ins) No.137/2021	M. Rafi V M/s. Spectrum Hi-Style Shoppers Private Limited	G. Vairava Subramanian B. Raghupathy A. Kandan	M. Sreedar Umesh Babu
3.	Comp.App (AT)(CH)(Ins) No. 204/2021 & IA No. 410/2021	MPT Sweden AB & Anr V Tecknoweld Alloys (Overseas) Pvt Ltd With	Anand Sashidharan Pavithra Kabi	Thriyambak J Kannan
4.	Comp.App (AT)(CH)(Ins) No. 216/2021 & IA No. 435/2021	MPT Sweden AB & Anr V Tecknoweld Alloys (India) Pvt Ltd	Anand Sashidharan Pavithra Kabi	Thriyambak J Kannan
5.	Comp App (AT)(CH) No. 38/2021 & IA No.526/2021, 527/2021 & 528/2021	HMT Limited V The Liquidator for HMT Bearings Ltd	G. Sai Prasen Mithun Shashank	The Liquidator HMT Bearings Ltd Respondent served on 7.12.2021

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT)(CH) No. 26/2021	Sairamesh Kanuparthi RP of Coastal Oil & Gas Infrastructure P Ltd V V Mahesh. Liquidator of Nagarjuna Oil Corporation Ltd & 26 Others WITH	Algo Legal	S. Sathish -R1 Raj Jhabakh -R2 Uma Sudan R10, R14 & R16 Ramanamoorthy R25
7.	Comp App (AT)(CH)(Ins) No. 148/2021	Haldia Petro Chemicals Ltd Vs Sairamesh Kanuparthi IRP of Coastal Oil and Gas Infrastructure P Ltd & 4 ors WITH	Raj Jhabakh Preethi Mohan Ranjana	Namitha Mathews -R1 S. Sathish – R2 & R3 R. Uma Suthan – R4 & R5
8.	Comp App (AT)(CH)(Ins) No. 168/2021	V. Mahesh Liquidator of Nagarjuna Oil Corporation Limited V Sai Ramesh Kanuparthi IRP of Coastal Oil and Gas Infrastructure P Limited	K. Satish	Pulkit Malhotra -R1 Raj Jhabakh -R2 R. Uma Sudan R4 & R5

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

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